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Title: Papers laid on the Table of the House by Members/Ministers.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL): I beg to lay on the Table:-

(1) (i) **A copy of the Annual Report (Hindi and English versions) of the National Sports Development Fund, New Delhi, for the year 2014-2015, alongwith Audited Accounts.**

(ii) **A copy of the Review (Hindi and English versions) by the Government of the working of the National Sports Development Fund, New Delhi, for the year 2014-2015.**

(2) **Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.**

[Placed in Library, See No. LT 6585/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): I beg to lay on the Table:-

(1) **A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-**

(i) **Review by the Government of the working of the Singareni Collieries Company Limited, Kothagudem, for the year 2015-2016.**

(ii) **Annual Report of the Singareni Collieries Company Limited, Kothagudem, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.**

(2) **Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.**

[Placed in Library, See No. LT 6586/16/17]

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री राम कृपाल यादव): अध्यक्ष मठोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) नेशनल रूरल रोड्स डेवलपमेंट एजेंसी, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखें।

(दो) नेशनल रूरल रोड्स डेवलपमेंट एजेंसी, नई दिल्ली के वर्ष 2015-2016 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर पख्ते मैं द्वारा वित्तव्य के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6587/16/17]

जल संरक्षण, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (डॉ. संजीव वालियान): अध्यक्ष मठोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

नॉर्थ ईस्टर्न शीजनल इंस्टिट्यूट ऑफ वाटर एण्ड लैंपड मैनेजमेंट, तोजपुर के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(3) नॉर्थ ईस्टर्न रीजनल इंसिट्यूट ऑफ वाटर एण्ड लैण्ड मैगेजमेंट, तोजपुर के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पट्ट पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6588/16/17]

**THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 14A of the Aircraft Act, 1934:-**

**(1) The Aircraft (Sixth Amendment) Rules, 2016 published in Notification No. G.S.R.994(E) in Gazette of India dated 21<sup>st</sup> October, 2016, together with an explanatory note.**

**(2) The Aircraft (Fifth Amendment) Rules, 2016 published in Notification No. G.S.R.997(E) in Gazette of India dated 24<sup>th</sup> October, 2016, together with an explanatory note.**

[Placed in Library, See No. LT 6589/16/17]

**12.01 ½ hours**

**COMMITTEE ON PETITIONS**

**25<sup>th</sup> to 33<sup>rd</sup> Reports**